

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) Nos. 213-214 of 2020**

**IN THE MATTER OF:**

**Dr. Apurba Kumar Sarma & Ors.**

**...Appellants**

**Versus**

**M/s Complete Medical Care & Research  
Institute Pvt. Ltd. & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Kaustubh Dube, Advocate.**

**For Respondent: Mr. Neeraj Gupta, Advocate for R- 2 to R- 6.**

**ORDER**  
**(Virtual Mode)**

**17.02.2021** When the case was called out, Proxy Counsel Mr. Kaustubh Dube for the Appellant submitted that main arguing counsel Mr. Manish Goswami is in personal difficulty. Learned Counsel for the Respondent is present.

With consent of the parties, List the Appeal 'For Admission (Fresh Cases)' on **3<sup>rd</sup> March, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**